

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.08.2024

**ORDER NO. 96 of 2024**

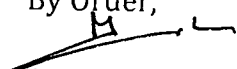
Hon'ble President is pleased to order additional sitting for **CESTAT, Chennai** from **09.09.2024** to **10.09.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 09.09.2024 to 10.09.2024	Dr. D. M. Misra, Hon'ble Member (Judicial)	Difference of Opinion matters:  C/Misc./40341/2017 C/275/2011 Commissioner of Customs, Tuticorin vs. M/s. Atlantic Corporation  C/Misc./40342/2017 C/276/2011 Commissioner of Customs, Tuticorin vs. M/s. Mira Commodities Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar